	FORM III - A (SEE RULE 6)		
FORM FOR CLAIMING PENSION BY		A DECEASED MEMBE	R/Ex- Member
Name of the Widow Pensioner:			
(IN BLOCK LETTERS)			
Name of the husband			
(i.e. deceased Legislator/Ex-Legislator) Permanent Residential Address:			
		on .o.	
		HEAD OF AC	COUNT
		2071 - Pension ar Retiremen	
Pension Sanction Order No:		01 - Civil M.H. 111 - Pension to	
Name of the Pensioner		SH(04) - Pensions t 040 - Pensionery	
(IN BLOCK LETTERS)		041 - Pensions	
Pension per month Rs.	(Rupees		
Received a sum of Rs	(in words) (Rup	ees	
) being m	y pension in a	ccordance with the Legi	slator's Widow's
Pension Sanction Order No	201 f	or the month/months of	
Dated the 201 .		The production of the producti	
Not payable before	201 .		
Passed for Rs.			
Passed for Rs.			Revenue
Rupees			Stamp
	Signature or 1.00 thumb impression		1.00
Assistant Secretary Telangana Legislature Secretariat			
	ECLARATIO	N	
(1) I declare that I am not in rec			om the Central
Government or the State Government of Government or the State Government of th	or any Corporat	ion owned or controlled	by the Central
(2) I declare that I have not been re- Assembly/Council or any other State Leg or the Telangana Legislative Assembly/	gislature and I ar	m not a sitting Member o	f the Parliament
(3) I declare that I am not re-marrie		ny other other beginner	•
		Signature of the Per	nsioner.
AU	THORISATIO	ON	
(In the case of pensioners who desi	ire the pension	amount to be credited t	o his/her Bank
Please Pay to:	Bank (Branch)		
(Account No):			